

(d) Under the provisions of the DMC Act, 1957 as amended various actions including demolitions, sealing of properties, prosecutions of owners/builders under Sections 332/461 and 466-A and disconnection of electricity, are being taken regularly.

Iron and Steel Plants in Gujarat

2345. DR. K.D. JESWANI: Will the Minister of STEEL be pleased to state:

(a) whether the Government propose to set up new iron and steel plants in Gujarat;

(b) if so, the details alongwith locations thereof; and

(c) by when these steel plants are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHANDEV): (a) to (c). Government do not propose to set up new iron and steel plants in the public sector in Gujarat during the 8th Five Year Plan. The new industrial policy announced in July 1991, has removed 'Iron & Steel' from the list of industries reserved for the public sector and also exempted it from the requirements of compulsory licensing. No approval of Government is, therefore, required for establishment of iron and steel plants in the private sector except for locations within 25 Kms. of a city with a population in excess of 10 lakhs as per the 1991 census.

Kala-Azar Patients

2346. SHRI ROSHAN LAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the approximate number of new cases of Kala-Azar report & annually in the country, State-wise;

(b) the number of deaths reported in these States annually,

(c) whether the blood of the people in the endemic areas is screened for Kala-Azar;

(d) if not, the reasons therefor;

(e) whether poor patients die of Kala-Azar in large numbers as the prices of essential life-saving drugs and diagnostic equipment are beyond their reach as these are imported and sold in black market at exorbitant prices; and

(f) the steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKAR-ANAND): (a) and (b). Total number of cases reported during 1991 & 1992 were 61,670 and 76,262 with 838 and 1,416 deaths respectively (provisional figures).

(c) No, Sir.

(d) For diagnosis of kala-azar, bone-marrow/splenic aspirate is screened in persons having symptoms of this disease, wherever necessary.

(e) and (f). No, Sir. The Central Government procures and supplies adequate quantities of anti-kala-azar drugs to the states for free supply to all patients.

Deployment of Para-Military Forces

2347. SHRIMATIBIBHU KUMARI DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of companies of para-military forces deployed during the recent elections in Meghalaya, Nagaland and Tripura; and